

**Code of Ethics for Political Parties
in Promoting Communal and Caste
Harmony**

2941. SHRI MOHAMMAD
ASRAR AHMED :
SHRI KUSUMA KRISHNA
MURTHY
SHRI BHIKU RAM JAIN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the National Integration Council has evolved a code of ethics to be followed by political parties in promoting communal and caste harmony;

(b) if so, the details thereof and the mode of its implementation;

(c) whether any suggestions to promote national integration have been received from various States;

(d) if so, the details thereof; and

(e) the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b). The Committee on Communal and Caste Harmony of the National Integration Council is engaged in formulation of a Draft Code of Conduct for political parties in the context of communal and caste harmony.

(c) to (e). Central Government has suggested to the State Govts. that they should prepare an action programme to promote National Integration for the year, 1982. State Governments have informed that they have initiated action to prepare such action plans.

Brain Drain

2943. SHRI RAM VILAS
PASWAN :
SHRI MADHAVRAO
SCINDIA :
SHRI K. MALLANNA :

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether it is a fact that during the last five years there has been considerable brain drain of scientists, technicians in this country;

(b) whether it is also a fact that a number of scientists and technicians who were sent abroad by Government have not come back inspite of cancellation of their tenure/contract; and

(c) the steps taken or proposed to be taken by Government to stop brain drain from the country ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C. P. N. SINGH) :

(a) There are large opportunities for higher studies and training in certain foreign countries and several graduates go abroad for higher studies. Of these, some tend to stay on in countries which provide employment opportunities. Similarly in recent years, there has been a large demand for technicians in Gulf countries and some temporary migration takes place. But, these are usually short term employment and they return later. There are quite large number of highly gifted trained scientists and engineers who do return to this country and continue to serve in many educational research institutions and industries and Government are taking many steps to provide gainful employment to them in this country.

(b) Most of those who go abroad are students for pursuing higher studies. Those who are sent abroad by Govt. are agencies of the Government who are employed in such agencies. They are sent for various specific purposes and they generally return as they are bound by the contracts for such return to continue their position.

(c) A number of steps have been taken to help keep the existing scientific and technical talent within the country. Some of the steps are :

Council for Scientific and Industrial Research has been operating for many years, a scheme of scientists' Pool under which well-qualified Indian scientists and technical personnel are provided temporary placement while they are looking for suitable jobs.

The total outlay on S & T during the Sixth Plan has been increased to Rs. 3367 crores as against Rs. 1809 crores during the period 1974-75 to 1978-79. The enhanced allocation is expected to increase the tempo of R & D activities in the country.

The Department of Science and Technology is operating a scheme for intensifying research in high priority areas. This will enable talented scientists including those working abroad, also to find more satisfying opportunities.

A National Science and Technology Entrepreneurship Development Board has been set up as an institutional mechanism to promote gainful self-employment for S & T personnel in the country.

A number of measures have been introduced to induce industry to carry out research and development as well as investment in pilot plants and in energy saving measures. These

measures are expected to provide gainful employment opportunities for scientists and technologists.

The Scientific Advisory Committee to the Cabinet has been looking into certain administrative procedures with a view to providing better working conditions and more facilities to scientists.

चैसिज की प्रतीक्षा सूची

2944. श्री रणजीत सिंह । क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में टाटा चैसिज और अशोक लेलैण्ड चैसिज के लिए प्रतीक्षा सूची में संख्या प्रणाली का प्रावधान है;

(ख) यदि हां, तो क्या यह सच है कि उपभोक्ताओं को चैसिज के लिए धन राशि अग्रिम रूप से जमा करनी होती है;

(ग) क्या यह भी सच है कि इसे प्राप्त करने में दो से तीन साल लग जाते हैं और कम्पनी इस अवधि के दौरान अग्रिम धनराशि का लाभ उठाती है;

(घ) क्या यह भी सच है कि पहले लोगों को अग्रिम धन राशि राष्ट्रीयकृत बैंकों में जमा करने को कहा जाता था किन्तु अब यह धनराशि कम्पनी के नाम पर जमा की जाती है; और

(ङ) यदि हां, तो इस सम्बन्ध में सरकार द्वारा उचित कार्यवाही न करने के क्या कारण हैं ?

उद्योग तथा इस्पात और खान मंत्रालयों में राज्य मंत्री (श्री चरणजीत खानना) : (क) निर्माताओं ने बताया कि बुकिंग तैथिक क्रम से की जाती है ।